

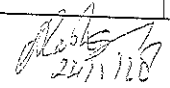
STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2017 AS ON 01.01.2018

1. Name of Officer (in full) - ANUPAM RASTOGI

3. Present post held ASSISTANT DIRECTOR (SURVEILLANCE AND IT)

2. Service to which the officer belongs - Non- Ministerial Technical Services of Central Govt. 4. Present Pay Rs 71,100/-

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Shahdara North East District	Plot no. 1/2351 A and 1/2352 GF East Ram Nagar Street No. 4 Subhash Road Shahdara Delhi 110032	Nov 2013 builder flat	Rs 20,00000/- through bank loan of Rs 18,000,00/-	Mrs. Alka Rastogi, Wife	Through bank loan from SBI Park road Karol BAgH	NIL	NIL
do	E-71, IInd floor, M.S. Park Shahdara, Delhi	May 2013 Builder flat	Rs 10,000,00/-	Mrs. Alka Rastogi, Wife	Through registry in May, 2013	NIL	NIL

Signature 
 Name ANUPAM RASTOGI
 Designation AD (SURV) / AD
 Date 24/1/18